

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) No new proposal has been received for financial assistance under Central Component of ASIDE scheme from Government of Madhya Pradesh during 2009-10.

(b) Does not arise.

Unbalanced development of Industries

1366. SHRI DHIRAJ PRASAD SAHU: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that there is unbalanced development of industries in the country like some part having more industries and other parts do not have any industry; and

(b) if so, whether Government has any plan to develop those areas, which are left out presently?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) In a deregulated industrial environment, decisions to set up industries are taken by the entrepreneurs. The State Governments are primarily responsible for industrial development in their respective States. The Union Government supplements the efforts of the State Governments through various schemes to provide incentives and/or to improve infrastructure facilities. The Union Government implements packages of incentives for the special category States of the North East (including Sikkim) and the States of Jammu and Kashmir, Himachal Pradesh and Uttarakhand in view of the adverse geographical locations and other specificities of these areas. Besides, Transport Subsidy Scheme is applicable to all these 11 States to provide subsidy on transport cost incurred on movement of raw materials and finished goods from the designated rail heads/ports upto the location of the industrial units and *vice-versa* for a period of five years from the date of commencement of commercial production. The Transport subsidy scheme is also applicable to the Andaman and Nicobar Islands, Lakshadweep Islands and the Darjeeling district of West Bengal.

Namak Mazdur Avas Yojana

1367. SHRI VIJAYKUMAR RUPANI:

SHRI KANJIBHAI PATEL:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government is considering to provide more number of dwelling units under the Scheme "Namak Mazdur Avas Yojana" to the Gujarat State in the Eleventh Five Year Plan;

(b) whether it has also been emphasized by the Government of Gujarat that the cost of dwelling unit should be increased from the existing cost of Rs. 50,000/- to